

4-स्थान नं० 4 मोरेना सबलपुर मार्ग पर स्थित बादोसर, नुदियाखड़ा गांवों के समीप।

उक्त दल ने उक्त स्थानों में से किसी भी स्थान को उत्तर-पश्चिम तेल शोधक कारखाना स्थापित करने के लिये उचित नहीं समझा।

Exemption of Excise Duty on the products of Assam Petro-Chemicals Ltd.

*297. SHRI S. G. MURUGAIYAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Assam State Government has requested the Centre to exempt the excise duty on the products of Assam Petro-Chemicals Ltd.; and

(b) if so, the details and Government's reaction thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) M/s. Assam Petro-Chemicals Ltd. have requested for a reduction of excise duty on the UF resins and moulding materials manufactured by them as they claim to be running at a loss on account of heavy capital investment resulting in high fixed cost. They claim that they are unable to sell the resin at the price of their competitors whose plants are much older.

The matter has been examined and it has been found that sufficient data in regard to cost have not been furnished to enable a proper consideration of their request for relief.

Malpractices in Mathura Refinery

*298. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of PETROLEUM AND CHEMICALS

AND FERTILIZERS be pleased to state:

(a) whether in the Mathura Refinery and township no record was kept of the outgoing and incoming material prior to 31st August, 1976 and it was allowed to move freely without any check;

(b) how long this State of affairs lasted and has any one been accountable for it;

(c) were any complaints received that this material was being sold in the black market, if so, what action was taken thereon;

(d) what is the present arrangement and does it ensure that there are no loopholes left for such malpractices; and

(e) whether any system of passes and permits has been introduced and the goods of the material stamped to facilitate detection of any illicit sales?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Proper records for the outgoing and incoming materials are being maintained from the inception.

(b) Does not arise.

(c) Government are not aware of any such complaint.

(d) Since inception, all materials are being properly received, stored, issued and accounted for as per procedure laid down.

(e) All materials from stores located in the refinery site are issued under specific requisition duly signed by authorised persons. Gate passes are also issued for taking away materials from the stores. Since all materials issued are properly accounted for, the need for stamping the materials has not been felt.